

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.112
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co.Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

Order delivered on: 07/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Monaal Davawala, Ld. Adv.

For the Respondent

:Mr. Prasant Patel, Ld. Adv.

ORDER

Learned counsel appearing for the applicant seeks one more opportunity to file rejoinder which is not opposed by the other side. Two weeks more time is given to file rejoinder.

Re-list on 01.02.2024

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)